

SHRIMATI MEIRA KUMAR : Madam, Chairman, I would like to raise a very important issue. Fifteen MLAs have been arrested when they were sitting on a 'dharna' for a very good cause. As we know, in Delhi ...*(Interruptions)*

MR. CHAIRMAN (PROF. RITA VERMA) : It has nothing to do with the CTBT. Please raise it later on.

SHRIMATI MEIRA KUMAR : A woman has been molested...*(Interruptions)* This case has been going on for a long time. A Minister of the Government of Delhi is implicated in this case. The MLAs were sitting on a 'dharna'...*(Interruptions)*

MR. CHAIRMAN : This is not the way to behave. Please sit down.

(Interruptions)

SHRIMATI MEIRA KUMAR : It is against the honour of a woman.

MR. CHAIRMAN : This is not going on record. Nothing, that she says, will go on record. This is not the way to behave.

*(Interruptions)**

MR. CHAIRMAN : Nothing is going on record.

SHRI SATYA PAL JAIN (Chandigarh) : I am on a point of order. Under which Rule, she is raising this issue?

*(Interruptions)**

MR. CHAIRMAN : (PROF. RITA VERMA) : Nothing is going on record.

*(Interruptions)**

MR. CHAIRMAN : This is not the way to behave in the House.

*(Interruptions)**

[Translation]

MR. CHAIRMAN : This is not the way to behave. Please sit down.

*(Interruptions)**

MR. CHAIRMAN : Please sit down Such behaviour will not be tolerated.

(Interruptions)

[English]

MR. CHAIRMAN : Private Member's Legislative Business has started.

[Translation]

MR. CHAIRMAN : Dau Dayalji, please sit down.

(Interruptions)

* Not recorded.

MR. CHAIRMAN : Now we will take up Private Members Business Chitta Basuji, please move your Bill.

(Interruptions)

16.38 hrs.

CONSTITUTION (AMENDMENT) BILL@

(Amendment of article 269, etc.)

SHRI CHITTA BASU : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI CHITTA BASU : I introduce the Bill.

(Interruptions)

MR. CHAIRMAN : This is really reprehensible. Please take your seats. I cannot allow this sort of a thing.

*(Interruptions)**

[Translation]

MR. CHAIRMAN : What kind of institution you want this House to be converted into? Nobody will be presented to speak.

16.39 hrs.

At this stage, Kumari Mamata Banerjee came and stood on the floor near the Table.

*(Interruptions)**

[English]

MR. CHAIRMAN : Mamataji, please take you seat. This is not the way to behave in the House.

*(Interruptions)**

MR. CHAIRMAN (PROF. RITA VERMA) : Please take your seat. This is not the way to behave...*(Interruptions)*

[Translation]

SHRI RAJESH PILOT : Mr. Chairman, this issue relates to woman.

MR. CHAIRMAN : No permission at present.

(Interruptions)

* Not recorded.

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